

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

D.A. No. 657/1991

New Delhi, dated 16th Feb., 1995

CORAM

Hon'ble Shri P.T. Thiruvengadam, Member(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

1. Shri Madan s/o Sheopal
2. Shri Shankar s/o Mangu
3. Shri Mangu s/o Meva
4. Shri Hari Ram s/o Madha Ram
5. Shri Kalu s/o Sheorain
6. Shri Prabhu s/o Balu
7. Shri Banwari s/o Balu
8. Shri Mange Ram s/o Sagariya
9. Shri Dhura S/o Goma
10. Dhan Singh s/o Surjan Singh
11. Sh. Rameshwar s/o Cheta

All were working as Casual Labour in the office of P.W.I. Kawant which is under A.E.N.--Alwar and at present r/o Mahendra Agency, Cloth Market, Vishnu Bazar, Delhi-6

... Applicants

(By Advocate Shri V.P.Sharma )

v/s

1. Union of India through the Genl. Manager, Western Railway, Churugate, Bombay.
2. The Divisional Railway Manager, Western Railway, Jaipur.
3. The Assistant Engineer, Western Railway, Alwar(Raj.)

... Respondents

(By Advocate Shri Shyam Moorjani )

D R D E R (ORAL)

(Hon'ble Shri P.T. Thiruvengadam, Member (A)

Learned counsel for the applicants states

that the relief prayed for has already been granted by the respondents and hence he seeks permission to withdraw the OA.

2. O.A. is dismissed as infructuous. No costs.

*Lakshmi Swaminathan*  
(Lakshmi Swaminathan)  
Member (J)

*P. J. T.*  
(P.T. Thiruengadam)  
Member (A)